GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO-1995** ANSWERED ON- 08/08/2024

RENOUNCING OF INDIAN CITIZENSHIP

1995. SHRI ABDUL WAHAB

Will the Minister of External Affairs be pleased to state :-

(a) the details of Indians who have renounced Indian citizenship in the last five years, yearwise;

(b) the State of domicile of such Indian citizens who have submitted their passport to renounce their citizenship, the year-wise and State-wise data for five years;

(c) the details of countries they have applied or received citizenship, in the last five years, countrywise, year-wise;

(d) the major reasons cited for renouncing Indian citizenship; and

(e) in what manner Government is trying to address this challenge and the action taken in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a & b) As per the information available with the Ministry, the number of Indians who renounced their Indian citizenship was 1,44,017 (in 2019); 85,256 (in 2020); 1,63,370 (in 2021); 2,25,620 (in 2022) and 2,16,219 (in 2023). For reference purpose, data was 1,22,819 (in 2011); 1,20,923 (in 2012); 1,31,405 (in 2013); 1,29,328 (in 2014); 1,31,489 (in 2015); 1,41,603 (in 2016); 1,33,049 (in 2017); 1,34,561 (in 2018). State-wise distribution of people who renounced Indian citizenship for foreign citizenships is not available.

(c) List of the countries whose citizenship Indians acquired during the last five years is placed at Annexure.

(d & e) The reasons for renouncing/taking citizenship are personal. The Government recognizes the potential of the global workplace in an era of a knowledge economy. It has also brought about a transformational change in its engagement with Indian diaspora. A successful, prosperous, and influential diaspora is an asset for India. India stands to gain a lot from tapping its diaspora networks and productive utilization of the soft power that comes from having such a flourishing diaspora. The Government's efforts are also aimed at harnessing the diaspora potential to its fullest including through sharing of knowledge and expertise.

ANNEXURE

LIST OF COUNTRIES WHOSE CITIZENSHIP WAS ACQUIRED BY INDIANS

S.No.	Country	S.No.	Country	S.No.	Country	S.No.	Country
1	Albania	23	Cambodia	45	Germany	67	Lithuania
2	Algeria	24	Canada	46	Ghana	68	Luxembourg
3	Andorra	25	Chile	47	Greece	69	Madagascar
4	Angola	26	China	48	Grenada	70	Malawi
5	Antigua & Barbuda	27	Colombia	49	Guatemala	71	Malaysia
6	Argentina	28	Comoros	50	Guyana	72	Maldives
7	Armenia	29	Costa Rica	51	Hungary	73	Mali
8	Australia	30	Croatia	52	Iceland	74	Malta
9	Austria	31	Cyprus	53	Indonesia	75	Mauritius
10	Azerbaijan	32	Czech Republic	54	Iran	76	Mexico
11	Bahamas	33	Denmark	55	Iraq	77	Moldova
12	Bahrain	34	Dominica	56	Israel	78	Mongolia
13	Bangladesh	35	Dominican Republic	57	Italy	79	Morocco
14	Belarus	36	Ecuador	58	Jamaica	80	Mozambique
15	Belgium	37	Egypt	59	Japan	81	Myanmar
16	Belize	38	Estonia	60	Jordan	82	Namibia
17	Bolivia	39	Ethiopia	61	Kazakhstan	83	Nepal
18	Bosnia & Herzegovina	40	Fiji	62	Kenya	84	Netherland
19	Botswana	41	Finland	63	Kuwait	85	New Zealand
20	Brazil	42	France	64	Kyrgyzstan	86	Nigeria
21	Brunei	43	Gabon	65	Laos	87	North Macedonia
22	Bulgaria	44	Georgia	66	Latvia	88	Norway

S.No.	Country	S.No.	Country	
89	Oman	112	Sri Lanka	
90	Pakistan	113	St. Lucia	
91	Panama	114	Sudan	
92	Papua New Guinea	115	Suriname	
93	Paraguay	116	Swaziland	
94	Peru	117	Sweden	
95	Philippines	118	Switzerland	
96	Poland	119	Tanzania	
97	Portugal	120	Thailand	
98	Qatar	121	Tonga	
99	Republic of Ireland	122	Trinidad and Tobago	
100	Romania	123	Turkey	
101	Russia	124	UAE	
	Saint Kitts &			
102	Nevis	125	Uganda	
103	Saudi Arabia	126	Ukraine	
104	Serbia	127	UK	
105	Seychelles	128	USA	
106	Singapore	129	Uruguay	
107	Slovakia	130	Vanuatu	
108	Slovenia	131	Vatican	
109	South Africa	132	Vietnam	
110	South Korea	133	Yemen	
111	Spain	134	Zambia	
		135	Zimbabwe	
